N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that the Writ Petitions pertaining only to grant of pensionary benefits, are to be listed on 20.03.2024 and 03.04.2024.

The Hon'ble Court (Coram : Ravindra V. Ghuge and R. M. Joshi, JJ.), has been pleased to direct that the Advocates and the concerned to give writ petition nos. pertaining only to grant of pensionary benefits category to the office so as to list the matters on 20.03.2024 and 03.04.2024.

All the concerned are requested to take a note.

HIGH COURT OF BOMBAY **By Order**
BENCH AT AURANGABAD

Date:- 11/03/2024 Registrar (Judicial)